

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).27268/2019

(Arising out of impugned final judgment and order dated 21-12-2017 in WC No. 22331/2016 21-12-2017 in WC No. 48530/2016 21-12-2017 in WC No. 22329/2016 passed by the High Court Of Judicature At Allahabad)

M/S PHENIL SUGARS LIMITED

Petitioner(s)

VERSUS

CO OPERATIVE CANE DEVELOPMENT SOCIETY LTD. & ORS. Respondent(s)
(With appln for c/delay in filing SLP, exemption from filing O.T, permission to file additional documents)

Date : 23-08-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. K.V.Vishwanathan, Sr. Adv.
 Mr. Sanjeev Kumar Singh, Adv.
 Mr. Shighra Kumar, Adv.
 Mr. Raghvendra Pratap Singh, Adv.
 Mr. Kumar Dushyant Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the application for
condonation of delay as well as on the special
leave petition.

Tag with SLP(C)Nos.32225-32227 of 2018.

(B.Parvathi)
Court Master

(Sunil Kumar Rajvanshi)
Court Master